

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **02.08.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors.  <b>WITH</b>	Mr. Varun Srinivasan	Mr. ML Ganesh- R2/Caveator
2.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors.	Mr. Varun Srinivasan	
3.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	M/s. Vijaya Hospitality and Resorts Limited Vs Saira Thampi Krishna & 9 Ors.	Mr. CV Shailandran	Mr. OD Sivadas For Caveator
4.	Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.  <b>WITH</b>	Mr. TK Bhaskar	
5.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
6.	Comp App (AT) (CH) (Ins) No. 195/2024 For Condone Delay IA No.534/2024 For Urgent Hearing IA No.535/2024	Max Infra (I) Limited Vs IVRCL Limited & 2 Ors.  <b>WITH</b>	Ms. K Subbu Ranga Bharathi	

7.	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No.536/2024 For Condone Delay IA No.537/2024	Max Infra (I) Limited Vs IVRCL Limited & 2 Ors.  <b>WITH</b>	Ms. K Subbu Ranga Bharathi	
8.	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No.538/2024 For Condone Delay IA No.539/2024	Max Infra (I) Limited Vs IVRCL Limited & 3 Ors.  <b>WITH</b>	Ms. Subbu Ranga Bharathi	
9.	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No.540/2024 For Condone Delay IA No.541/2024	M/s UANMAX - SARALA (JV) Vs IVRCL Limited & 2 Ors	Ms. Subbu Ranga Bharathi	

#### For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	9805130/00578/2024	Gireesh Sanghi Vs SZF Pvt. Ltd. & Ors.	Mr. Yogesh Jagia	
11.	9805130/00579/2024	Gireesh Sanghi Vs Sanghi Synthetics P. Ltd & Ors.	Mr. Yogesh Jagia	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr.  <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
13.	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah, RP of BCIL Zed Ria Properties & Anr.  <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

14.	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah, RP of BCIL Zed Ria Properties & Anr. <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal R2
15.	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 Mr. P. Rajkumar Jhabakh- R3
16.	TA No. 25/2021 (Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal R2 Mr. P Raj Kumar Jhabakh- R3
17.	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
18.	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
19.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024	Shri Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors. <b>WITH</b>	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1
20.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No.602/2024 For Exemption IA No. 603 & 604/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1

21.	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr. Y Suryanarayana-R3
22.	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya Mohan R1
23.	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Ka R1 Ms. Lily Francis- R2
24.	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) No. 69/2023 For Stay IA No.897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia R3 Mr. Sharad Sanghi- R10 & R11
26.	Comp App (AT) (CH) No. 86/2023	V Sundar, Shareholder of Tirupur Mahaganapathy Appearels Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	Mr. Avinash Krishnan Ravi
27.	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruman Shah	Mr. Y Suryanarayana-R1

28.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No.977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/s Falcon Tyres Ltd. (In Liquidation)	Mr. Varun Srinivasan	
29.	Comp App (AT) (CH) No. 11/2024 For Stay IA No.170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Awanish Srivastava	Mr.RS Diwagar
30.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024 For Amendment IA No.631/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Mr. Shrikant Gopilal Rathi & 3 Ors.  <b>WITH</b>	Mr. MV Swaroop	Mr. K Gowtham Kumar/Caveator
31.	Comp App (AT) (CH) No. 33/2024 For Stay IA No.581/2024 For Exemption IA No.582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors.	Mr. CV Shailandhran	
32.	Comp App (AT) (CH) No. 29/2024 For Stay IA No.516/2024 Additional documents IA No.517/2024	Smt.Sheela Gupta & 2 Ors. Vs Krishna Metal Industries Pvt. Ltd. & 7 Ors	Mr. Y Suryanarayana	Mr. Madhan Babu R2- R5
33.	Comp App (AT) (CH) No. 35/2024 For Stay IA No.611/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors.	Mr. S Chidambaram, PCS	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	M/s. T.Durga Prasad, PCS
35.	Comp App (AT) (CH) (Ins) No.32/2021 Additional docs. IA No.111/2022 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh R2

36.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	
37.	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021 To implead IA No. 591/2023	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
38.	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator of Mr. Pradeep Kumar Sravanam & Anr	M/s Ramalingam and Associates	Ms. JVL Bharathi R1 Ms. Ananda Gomathi- R2
39.	Comp App (AT) (CH) (Ins) No. 28/2022 For Condone Delay IA No. 56/2022 For Exemption IA No.1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	M/s. Y Hema Chander
40.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5
41.	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No.1026/2022 For Stay IA No. 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors. Vs Vijay Kumar Goyal & 3 Ors	Mr. Y Suryanarayana	Mr. R Parthasarathy R1- R4
42.	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr.	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy- R1

43.	Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
44.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No.1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
45.	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No.1273/2023 For Stay IA No.1272/2023 To implead IA No. 178/2024	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
46.	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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